

Annexure-7 Name of the corporate debtor: Furnace Fabrica India Limited; Date of commencement of CIRP 01.11.2023 List of operational creditors (Government dues)													
As On 10.07.2024													
(Amount in ₹)													
Sl. No.	Details of claimant		Details of claim received		Details of claim Provisionally admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim Provisionally admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Assistant Commissioner (GST & Central Excise)	Central Govt	13-Nov-2023	5,86,85,331	-	GST	NO	NA	5,86,85,331				
2	Assistant Commissioner	Central Govt	12-Dec-2023	95,61,149	95,09,438		NO	NA	-			51711	
3	Deputy Commissioner of State TAX E-104)	Central Govt	13-Dec-2023	13,86,22,212	13,86,22,212	VAT/GST	NO	NA	-				
4	The Deputy Director	State Govt	14-Nov-2023	4,92,828	4,91,638	ESIC	NO	NA				1190	
5	The Principal Commissioner of Customs	Central Govt	8-Jan-2024	1,11,918	1,11,918	CUSTOMES	NO	NA					
6	Cess / LBT Officer Navi Mumbai Municipal corporation	Local Authority	17-Jan-2024	93,71,24,035	93,71,24,035	CESS	NO	NA					
7	Commissioner CGST Belapur	Central Govt	09-Feb-24	2,44,37,50,667	2,44,37,50,667	Service Tax	NO	NA					
8	Assisstant Commissioner Gandhi Dham	Central Govt	07-Feb-24	1,81,49,454	1,81,49,454	CGST/SGST		NA					
9	Regional Provident Fund Commissioner Legal II	Central Govt	16-Feb-24	29,68,97,991	1,46,83,296	PF	No	NA				28,22,14,695	
	Total			3,90,33,95,585	3,56,24,42,658	-	-	-	5,86,85,331	-	-	28,22,67,596	

Disclaimer - Books of accounts of corporate debtor is not available after March 2021 and Statutoru Audit for the period from 1st April 2021 to 31st October 2023 is in progress hence the provisional amount claim is subject to change once the Audited accounts available to resolution professional.